

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2294
ANSWERED ON:17.08.2006
RETAIL OUTLETS TO SCs /STs
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): the petrol and diesel retail outlets sanctioned to Scheduled Castes/Scheduled Tribes unemployed youth under a special scheme during the last three years, State-wise;
- (b): whether the Government has terminated some of such retail outlets; and
- (c): if so, the details thereof and the reasons therefor, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a): While the public sector oil marketing companies (OMCs), viz., Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPC), Hindustan Petroleum Corporation Limited (HPC) and IBP Co. Limited (IBP), have no special scheme for allotment of retail outlet (RO) dealerships (petrol pumps) specifically to the unemployed youth belonging to the Scheduled Caste (SC)/Scheduled Tribe (ST) category, their policy provides for a reservation of 25% of dealerships/distributorships in favour of the SC/ST category as a whole. During the last three years, i.e., 2003-04, 2004-05 and 2005-06, these OMCs allotted 3,389 ROs under SC/ST category. The State-wise details of the allotments are available with the Director(Marketing) of the OMC concerned.

OMC-wise details are as under:

OMC Number of ROs allotted
under SC/ST category
during the last
three years.

IOC 1,105
HPC 978
IBP 428
BPC 878
Total 3,389

(b)&(c): During the said period, these OMCs terminated 23 RO dealerships allotted under SC/ST category due to reasons like non-performance, adulteration and other irregularities indulged in by dealers, violation of dealership agreement, etc.